

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2008(Pt.)/11144 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tageng Padoh,
District & Sessions Judge,
Khonsa, Tirap District,
Arunachal Pradesh.

Dated Guwahati, 22nd November, 2024.

Sub:- **Station leave permission.**

Ref:- No. D&SC/KSA/Estt./2019/01/2734 dated 19.11.2024.

Sir,

With reference to the above, I am directed to inform you have been granted **station leave permission from 23.11.2024 to 25.11.2024**. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2008(Pt.)/11145-11146/A, dated , 22-11-24

Copy to:

1. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Yupia, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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